

in New Delhi. The next such conference with the States of Maharashtra and Gujarat is scheduled to be held on 22-7-79 at Pune.

**Statement**

S. No.	State	Capital/District
1.	Utter Pradesh	Lucknow 1. Meerut 2. Varanasi
2.	Madhya Pradesh	Bhopal 1. Mandasaur
3.	West Bengal	Calcutta 1. 24-Parganas
4.	Andhra Pradesh	Hyderabad 1. Nalgonda 2. Hyderabad
5.	Orrisa	Bhubneshwar 1. Rourkela
6.	Karnataka	Bangalore 1. Bangalore 2. Bihar
7.	Kerala	Tricandrum 1. Cannanore 2. Kottayam
8.	Maharashtra	Bombay 1. Thana (Bhiwandi) 2. Jalgaon 3. Aurangabad
9.	Bihar	Patna 1. Ranchi 2. Nalanda
10.	Gujarat	Gandhinagar 1. Gandhinagar

**"Amara Bengali Agitation"**

580 SHRI KIRIT BIKRAM DEB BÜRMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received information about the "Amara Bengali Agitation" which has been going on in Tripura since the enactment of the District Councils Act for protection of the tribals in that State ; and

(b) if so, the number of persons killed and the extent of property damaged/destroyed as a result of this agitation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) :  
(a) Yes, Sir.

(b) Eighteen persons have been killed. Damage at Pecharthal due to burning of bazar estimated at rupees ten lakhs. Damage to Nutan bazar, Ampa and Krishnapur bridges estimated at Rs 28,500/-. Damage due to destruction and loss of property at Teliamura estimated at Rs. 4,83,500/-

12 00 hrs.

SHRI JYOTIRMOY BOSU : (Diamond Harbour) : I want to make a mention to you since the Home Minister is here. The Reserve Bank employees have been shadowed by the police . . . (Interruptions)

MR. SPEAKER : I have already forwarded the matter to the Home Ministry. Now, the Papers to be laid.

12 01 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL ACCOUNTS OF KHADI AND VILLAGE INDUSTRIES COMMISSION, BOMBAY FOR 1977-78 AND A STATEMENT FOR DELAY, ANNUAL REPORTS OF THE ALL INDIA HANDLOOM FABRICS MARKETING COOPERATIVE SOCIETY LTD., BOMBAY FOR 1976-77 AND 1977-78.

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) :  
I beg to lay on the Table :—

- (i) (i) A copy of the Annual Accounts (Hndi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1977-78, together with the Audit Report thereon, under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document.
- (iii) A statement (Hindi and English versions) regarding Review on the Accounts of Khadi and Village Industries Commission, Bombay, for the year 1977-78.

[Placed in Library. See No. LT-4587/79]